

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO. 3554
ANSWERED ON 10.08.2023

Scholarships for Minority Students

3554. SHRI RAJENDRA AGRAWAL:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the details of the scholarships provided to the minority students in Uttar Pradesh under various schemes of the Government including Maulana Azad National Fellowship (MANF) scheme during the last three years and the current year, year and district-wise;
- (b) whether any scholarship has been provided to transgender persons; and
- (c) if so, the details thereof?

ANSWER

THE MINISTER OF MINORITY AFFAIRS
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (c): The Government has implemented various schemes for the welfare and upliftment of every strata, including minorities, especially the economically weaker and lesser privileged sections of the society, through various schemes of the Ministry of Skill Development and Entrepreneurship, Ministry of Social Justice and Empowerment, Ministry of Textiles, Ministry of Culture, Ministry of Women and Child Development and Ministry of Rural Development.

Ministry of Minority Affairs has specifically implemented various schemes, including Pre-Matric, Post Matric and Merit-cum-Means Scholarship schemes, across the country for socio-economic and educational empowerment of the six notified minority communities.

The district-wise and year-wise details of the scholarships provided to the students including transgender, in the State of Uttar Pradesh under 3 Scholarship schemes namely Pre-Matric, Post Matric and Merit-cum-Means based Scholarship schemes during 2019-20 to 2021-22 are available in the website of the Ministry i.e. www.minorityaffairs.gov.in .

The district-wise breakup of beneficiaries under Maulana Azad National Fellowship (MANF) Scheme are not captured on the fellowship portal maintained by Canara Bank. However, the number and amount of Fellowships sanctioned during the last 3 years (2019-20 to 2021-22) for the Research Fellows in Uttar Pradesh are as follows:

Financial year	Number of Fellowships Sanctioned	Amount of Fellowships Sanctioned (Amount in Rs.)
2019-20	431	17,82,70,037
2020-21	388	16,35,14,075
2021-22	371	14,55,77,258
